

GOVERNMENT OF INDIA
MINISTRY OF MINES
RAJYA SABHA
STARRED QUESTION NO. 181
ANSWERED ON 07.08.2023

REOPENING OF CLOSED IRON ORE MINES IN JHARKHAND

181# SHRI DEEPAK PRAKASH:

Will the Minister of MINES be pleased to state:

- (a) the details of Government's plan to reopen the iron ore mines lying closed in Jharkhand; and
- (b) if there is such a plan, the steps being taken thereon?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)

(a) & (b): A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) & (b) OF RAJYA SABHA STARRED QUESTION NO. 181 FOR ANSWER ON 07.08.2023 ASKED BY SHRI DEEPAK PRAKASH REGARDING REOPENING OF CLOSED IRON ORE MINES IN JHARKHAND

(a) & (b): As per the information received from Government of Jharkhand, there are 15 mining leases of mineral iron ore, iron ore and manganese in Jharkhand, out of which 7 mines are working and 8 mines are non-working. The details of these mining leases are at **Annexure I.**

Government of Jharkhand has also informed that the statutory clearances for the leases mentioned at Serial No. 8, 9, 10, 11 and 15 (as mentioned in Annexure I) are pending as these leases fall partly in no mining zone as delineated in Management Plan for Sustainable Mining (MPSM) in Saranda and Chaibasa in Singhbhum District, Jharkhand issued by Ministry of Environment, Forest and Climate Change, Government of India.

Government of Jharkhand has intimated that they are facing difficulty in auction of expired mining leases due to the recommendations of the MPSM. State Government has taken up the matter with MoEF&CC for reassessment study for amendment / modification in the report on MPSM in Saranda and Chaibasa Forest Division in West Singhbhum district of Jharkhand.

Further, Government of Jharkhand has informed that 04 mineral blocks are under the process of auction and 1 mineral block is in pipeline for auction. The details of these 05 blocks are at **Annexure II.**

Annexure I

Annexure referred in first paragraph of reply to part (a) & (b) of the Rajya Sabha Starred Question No. 181

S No	Name of Lessee	Village	Area (in hectare)	Remarks
1	M/s Steel Authority of India Ltd. (SAIL)	Durgaibure	1443.76	Working
2		Dhobil	513.036	
3		Kiriburu	2897.499	
4		Meghahatuburu		
5		Jhilingburu-I	210.526	Non-working for want of statutory clearances.
6		Jhilingburu-II	30.43	
7		Topailore	14.15	
8		Mclellon, Budhaburu	823.617	
9		Ajitaburu	323.887	
10		Ankua RF	67.18	
11		Sukriluturburu	609.554	
12	M/s Tata Steel Ltd.	Noamundi	1160.36	Working
13	M/s Tata Steel Long Product Ltd.	Ghatkuri RF	155.07	
14	M/s Anindita Steel Ltd.	Parambaljori	47.14	
15	Bhangaon Iron Ore Block, West Singhbhum	Bhangaon	111.00	LoI issued to M/s South West Mining Ltd. vide letter no. 2256, dt. 28.08.2018 Non-working for want of statutory clearances

Annexure II

Annexure referred in last paragraph of reply to part (a) & (b) of the Rajya Sabha Starred Question No. 181

S No	Name of Mineral Block	Mineral	Remarks
1	Ghatkuri-I iron ore Block, West Singhbhum (Expired lease of M/s NKPK)	Iron Ore	Under 2 nd attempt of Auction process
2	Ghatkuri-II iron ore block II/west Singhbhum (Expired lease of M/s Rungta Mines Ltd.)	Iron Ore	Under 2 nd attempt of Auction process
3	Meralgara Iron Ore /West Singhbhum (Expired lease of M/s Rungta Mines Ltd.)	Iron Ore	NIT published on 09.05.2023
4	Baaraiburu-Tatiba Iron ore Block/West Singhbhum	Iron Ore	
5	Ajitaburu Iron & Manganese Block/West Singhbhum (Expired) lease of M/s Devkabai Velji)	Iron & Manganese	In pipeline of auction